

NATIONAL COMPANY LAW TRIBUNAL
CUTTACK BENCH
COURT No. 1
VC AND PHYSICAL (HYBRID) MODE

ITEM No. 106
CP (IB) No. 26/CB/2023

Proceedings under Section 9 IBC

IN THE MATTER OF:

Aeris Communications India Pvt. Ltd.
V/S
Om Jay EV Ltd.

.....Applicant

....Respondent

Order delivered on 18/07/2024

Coram:

Shri Deep Chandra Joshi, Hon'ble Member(J)
Shri Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicants

Mr. Shashank Deo Sudhi, Adv.

For the Respondent

Mr. P. Anup Das, Adv.
Mr. Abhishek Mohanty, Adv.

ORDER

Both sides counsel present. Pleadings completed. Both sides are permitted to file their written notes of submissions if any not exceeding three pages within a week. Copies of the written notes be exchanged between the parties before the next date of hearing. List the matter on 22.08.2024.



Kaushalendra Kumar Singh
Member (Technical)



Deep Chandra Joshi
Member (Judicial)